

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 224
TO BE ANSWERED ON 02.02.2017

MODERN INFRASTRUCTURE IN RURAL AREAS

224. SHRI NISHIKANT DUBEY:
SHRI BHAIROON PRASAD MISHRA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has launched or proposes to launch any comprehensive scheme for building modern infrastructure in rural areas to improve living standard of villagers and if so, the details thereof; and
- (b) if not, the details of Government's plans to provide better facilities in rural areas?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a): Yes Madam, the Ministry of Rural Development, inter alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Deendayal Antyodaya Yojana - National Rural Livelihood Mission (DAY-NRLM), Deen Dayal Upadhyay - Gramin Kaushalya Yojana (DDU-GKY), Pradhan Mantri Awaas Yojana -Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Shyama Prasad Mukherji Rurban Mission (SPMRM), Start-up Village Entrepreneurship Programme (SVEP) and National Social Assistance Programme (NSAP) to bring about overall improvement in the quality of life of the people in rural areas through employment generation, building rural infrastructure, strengthening of livelihood opportunities, promoting self employment, skilling of rural youths, provision of social assistance and other basic amenities.

Under SPMRM, the Government proposes to develop rural clusters in the country. The Mission aims at development of 300 clusters in all States and UTs. These clusters would be developed by provisioning of economic activities, developing skills & local entrepreneurship and providing infrastructure amenities. The objective of the SPMRM is to stimulate local economic development, enhance basic services and create well planned Rurban Clusters. In the first phase of the mission 100 Clusters have been identified. The State-wise details are given at **Annexure**.

(b): Does not arise.

**Annexure referred to in part (a) of the Lok Sabha Unstarred Question No 224 due
for reply on 2.02.2017
State/UT-wise details of clusters under SPMRM**

Sl.No	Name of the District	Name of the Sub District	Name of the Clusters
1.	Andhra Pradesh		
i.	Chittoor	Kuppam	Kuppam
ii.	Anantapuram	Kalyandurgam	Kambadur
iii.	Prakasham	Kondapi	Singarayakonda
iv.	Vishakhapatnam	Aruku	Aruku valley
v.	Nellore	Venkatachallam	Venkatachallam
2.	Arunachal Pradesh		
i	Upper Siang	Tuting	Tuting
3.	Bihar		
i.	Patna	Sampatchak	Bairia
ii.	Gaya	Manpur	Nauranga
iii.	Rohtas	Kochas	Kuchhila
iv.	Saharsa	Sonbarsa	Sonbarsa
4.	Chhattisgarh		
i.	Bastar	Jagdapur	Madpal
ii.	Dhamtari	Dhamtari	Loharsi
iii.	Rajnandgaon	Dongargarh	Murmunda
iv.	Kawardha	Pandariya	Kunda
5.	Goa		
i	South Goa	Quepem	Xeldem
6.	Gujarat		
i.	DevbhumiDwarka	Khambhalia	Vadinar
ii.	Morbi	Morbi	Ravapara
iii.	BanasKantha	Danta	Ambaji
iv.	Arvalli	Shamlaji	Bhiloda
7.	Haryana		
i.	Karnal	Assandh	Balla
ii.	Jind	Narwana	Uchana Khurd
iii.	Rewari	Kosli	Kosli
iv.	Ambala	Barara	Barara
v.	Fatehabad	Tohana	Samain
vi.	Jhajjar	Bahadurgarh	Badli
8.	Himachal Pradesh		
i.	Kinnaur	Sangla	Sangla
ii.	Solan	Kandaghat	Hinner
9.	Jammu & Kashmir		
i.	Jammu	Jammu	GoleGujral
ii.	Kupwara	Kupwara	Khumriyal
10	Jharkhand		
i.	Gridih	Gridih	Bhandaridh
ii.	Dhanbad	Baliapur	Palani
iii.	PurbiSinghbhum	Ghatshila	Dharambahd
11	Karnataka		
i.	Bangalore	Anekal	Haragadde
ii.	Belgaum	Belgaum	Kangrali
iii.	Bellary	Hospet	Danapura
12.	Kerala		
i.	Thiruvananthapuram	Nedumangad	Aryanad&Vellanad GPs

ii.	Eranakulum	Paravoor	Puthenvelikara&Kunnukara GPs
iii.	Kannur	Thalasseri	Mangatidam& Kottayam Malabar GPs
iv.	Kottayam	Kottayam	Puthupally&Manarcad GPs
13.	Madhya Pradesh		
i.	Indore	Mhow	Simrol
ii.	Indore	Indore	NawdaPanth
iii.	Bhopal	Huzur	Ratibad
iv.	Chattarpur	Chattarpur	Achatt
v.	Bhopal	Berasia	Gunga
vi.	Chhindwara	Tamia	Delakhari
vii.	Seoni	Seoni	Khaniwada
14	Maharashtra		
i.	Beed	Parali	Sirsala
ii.	Buldahana	Lonar	Sultanpur
iii.	Pune	Haveli	LoniKalbhor
iv.	Jalna	Partur	Ashti
v.	Aurangabad	Gangapur	Jogeshwari
vi.	Nagpur	Kamptee	Wadoda
vii.	Jalgaon	Muktainagar	Muktainagar
15.	Manipur		
i	Khangabok	Thoubal	Thoubal
16.	Mizoram		
i	Aizawl	Aibawk	Aibawk
17.	Meghalaya		
i	East Garo	Resubelpara	ChisimApel
18.	Nagaland		
i	Peren	Pedi(Ngwalwa)	Pedi(Ngwalwa)
19.	Odisha		
i.	Jharsuguda	Kolabira	Samasingha
ii.	Khurda	Banapur	Banapur
iii.	Cuttack	Banki	Tala Basta
iv.	Mayurbhanj	Thakurmunda	Thakurmunda
v.	Kalahandi	Kesinga	Utkela
20.	Punjab		
i.	Bhatinda	Rampura Phul	Dhapali
ii.	Amritsar	Ajnala	Harsha Chhina
21.	Rajasthan		
i.	Bharatpur	Kaman	Jurahara
ii.	Nagaur	Makrana	Budsoo
iii.	Barmer	Barmer	Majivala
iv.	Jodhpur	Looni	Salawas
v.	Udaipur	Gogunda	Gogunda
22.	Sikkim		
i	East District	Pakyong	Namcheybong
23.	Telangana		
i.	RangaReddy	Tandur	Allapur.S
ii.	Medak	Narayankhed	Ryakal
iii.	Nizamabad	Jukkal	Jukkal
iv.	Adilabad	Mandamarri	Sarangapalle
24.	Tripura		
i.	South Tripura	Hrishyamukh	Hrishyamukh
ii.	Sepahijala	Kathalia	Nirbhoypur
25.	Uttar Pradesh		

i.	Chitrakoot	Mau	Mau Mustkil
ii.	Chitrakoot	Karwi	Kashai
iii.	Ghaziabad	Ghaziabad	DasnaDehat
iv.	Kushinagar	Tumkuhi Raj	Bans Gaon
v.	Gautam Buddha Nagar	Dadri	Chitehera
vi.	Firozabad	Tundla	RudhauMustkil
vii.	Mirzapur	Marihan	PateharaKalanUrfKubari Pate
viii.	Bagpat	Baraut	Silana
ix.	Allahabad	Koraon	Barokhar
x.	Lucknow	Lucknow	Juggaur
26.	Tamil Nadu		
i.	Tiruvallur	Poonamallee	Kuthambakkam
ii.	Sivagangai	Sivagangai	Vaniyangudi
iii.	Tiruppur	Avinashi	Velayuthamapalayam
iv.	Coimbatore	Coimbatore South	Madukkarai
v.	Tirunelveli	Tirunelveli	Suthamali
27.	Uttarakhand		
i.	Dehradun	Rishikesh	Athoorvala
ii.	Haridwar	Haridwar	Bhaktanpur-Abidpur
28.	West Bengal		
i.	Hooghly	Pandua	Khirkundu-Namajgram-Niala
ii.	Hooghly	Chaditala-II	Garalgachha
iii.	Hooghly	Chinsurah-Mogra	Chandrahati-I
iv.	Hooghly	Pandua	Jyer-Dwarbasini
v.	Howrah	Panchla	JalaBiswanathpur
vi.	Howrah	Domjur	Parbatipur
vii.	Bankura	Hirbandh	Malian